## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## LOK SABHA STARRED QUESTION NO. 186 ANSWERED ON 20/12/2022

#### CHECKING OF EXPENDITURE UNDER MGNREGS

#### \*186. SHRI JAYADEV GALLA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has appointed central teams to various districts in the country to check expenditure versus physical reality of the work done by States under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details of the teams which have been sent especially in the State of Andhra Pradesh,
- (c) the details of the report of these teams tallying the expenditure and physical work done, district-wise;
- (d) whether the Government aims to send more such teams to other districts of the country; and
- (e) if so, the list of such districts along with the criteria based on which they are shortlisted?

# ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI GIRIRAJ SINGH)

(a) to (e): A statement is laid on the Table of the House.

# Statement in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 186 for 20.12.2022

- (a): Yes, Sir.
- (b): Independent agencies empanelled as National Level Monitors (NLMs) with the Ministry of Rural Development was deputed to conduct a Special Monitoring of implementation of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA). The special Monitoring visit was conducted in the month of January 2022 in the State of Andhra Pradesh, covering all the 13 districts.
- (c): The report is available at the link given below:

# $\frac{(https://rural.nic.in/sites/default/files/Report\%20of\%20Special\%20Monitoring\%20Phase-I\%2C\%20MGNREGS\_0.pdf)$

- (d): The Central Government send the Central team to various States to ensure the proper implementation of the Scheme. This is a monitoring mechanism. At present, there is no such proposal.
- (e): Does not arise.

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